(18)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : **TCP/214/ (IB)/2017**

NAME OF THE PETITIONER(S) : **TAMIL NADU MINERALS LTD**

NAME OF THE RESPONDENT(S) : **EAST COAST CONSTRUCTIONS & INDUSTRIES LTD**

UNDER SECTION : **433 (e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION / REPRESENTATION BY WHOM	SIGNATURE
	ROHINI RAVIKUMAR	Representing Counsel for Petitioner	
	P. J. RISHIKESH	Counsel for Respondt	

ORDER

Counsel representing both the parties are present. Counsel for petitioner submitted that they have filed the affidavit and bank statement as per the IB Code, 2016. As seen in the record the petitioner has filed the documents only on 19.7.2017. Therefore, in view of the notification dated 29.6.2017 issued by the Ministry of Corporate Affairs, the matter stands abated.

(K. Anantha Padmanabha Swamy)
Member (Judicial)

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